

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 33 of 2012 &
I.A. No. 59 of 2012**

Dated: 2nd July, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Godawari Power & Ispat Ltd. ...Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain
Counsel for the Respondent(s): Ms. Swapna Seahdri for R.1
Ms. Suparna Srivastava for R.2

ORDER

Mr. Suparna Srivastava, the learned counsel for Respondent No.2 seeks some time to file the reply. Accordingly, she is directed to file the same after serving copy on the other side.

Ms. Swapna Seshadri undertakes to file Vakalatnama on behalf of Commission on or before 04.07.2012.

Post the matter on **06.08.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs